

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF INDO TECH TRANSFORMERS LIMITED

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This Post Offer Public Announcement (the “**Announcement**”) is being issued by Citigroup Global Markets India Private Limited (“**Manager to Offer**”) on behalf of Prolec-GE Internacional, S. DE R.L. DE C.V. (the “**Acquirer**”) in connection with the Offer made by the Acquirer pursuant to Regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “**SEBI (SAST) Regulations**”) vide Letter of Offer dated March 27, 2009 (“**LOO**”).

The details subsequent to the completion of the Offer to acquire upto 21,24,000 Shares representing 20% of the Equity Capital at a price of Rs. 406/- (Rupees Four Hundred and Six) per Share payable in cash are as under:

1. Name of the Target Company		Indo Tech Transformers Limited			
2. Name of the Acquirer including PAC		Prolec-GE Internacional, S. DE R.L. DE C.V.			
3. Name of the Manager to the Offer		Citigroup Global Markets India Private Limited			
4. Name of the Registrar to the Offer		Karvy Computershare Private Limited			
5. Offer Details		Open Offer to acquire up to 21,24,000 Shares of Rs.10/- each, representing 20% of the Equity Capital, at a price of Rs. 406/- per Share. (a) Date of opening of the Offer (b) Date of closure of the Offer April 4, 2009 April 23, 2009			
6. Details of the acquisition					
Sr. No.	Particulars	Proposed in the Letter of Offer		Actual	
6.1	Offer Price (Rs.)	Rs. 406		Rs. 406	
6.2	Shareholding of Acquirer and PAC before SPAs / Public Announcement • Number of equity shares • %	Nil Nil		Nil Nil	
6.3	Shares acquired pursuant to the SPAs • Number of shares • %	57,71,625 54.35%		57,71,625 54.35%	
6.4	Shares acquired in the Offer • Number of shares • %	21,24,000 20.00%		21,24,000 20.00%	
6.5	Size of the Offer (No. of shares multiplied by Offer Price)	Rs. 86,23,44,000		Rs. 86,23,44,000	
6.6	Shares acquired after PA but before 7 working days prior to Offer closure date 6.1 Price of the shares acquired 6.2 No. of shares acquired 6.3 % of shares acquired	NA		NA	
6.7	Post Offer and post SPA Completion shareholding of Acquirer and PAC (6.2+6.3+6.4+6.6) • Number of shares • %	78,95,625 74.35%		78,95,625 74.35%	
6.8	Pre & Post Offer shareholding of Public • Number of shares • %	Pre 48,48,375 (45.65%)	Post 2,724,375 (25.65%)	Pre 48,48,375 (45.65%)	Post 2,724,375 (25.65%)
7. Status of Escrow Account, whether released or not		The balance amount in escrow being an amount of Rs. 8,62,34,400 will be released in due course in accordance with the SEBI (SAST) Regulations.			
8. Payment of interest, if any, to the shareholders along with details thereof		NA			
9. Status of Investor complaints received, if any		None pending			

Note: All percentages are calculated against the fully diluted share capital of Rs. 10,62,00,000 divided into 1,06,20,000 Shares, being the fully diluted Share capital of the Target Company on May 8, 2009, which is the date that is fifteen days from the closure of the Offer.

Capitalized terms not specifically defined herein shall have the meaning assigned in the LOO.

The Acquirer, and its Board of Directors accept full responsibility for the information contained in this Post Offer Public Announcement and for the fulfillment of their obligations under the SEBI (SAST) Regulations.

This Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

For and on behalf of the Acquirer



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Dated : 20 May 2009
Place : Mumbai